

EFNo. A-36011/3/2017-Ad.I-MCA  
भारत सरकार/Government of India  
कार्पोरेट कार्य मंत्रालय/Ministry of Corporate Affairs

5th Floor, 'A' Wing,  
Shastri Bhawan, New Delhi.

Dated the 15<sup>th</sup> February, 2019

**ORDER**

In continuation to this Ministry's Order No.A-36011/1/2009-Ad.I dated 27.02.2015, full financial powers under DFPR are hereby delegated, as a special case, to all offices under MCA, operating from General Pool Office Accommodation (GPOA) to pay license fee, from their RRT Head, as and when bills are preferred by the CPWD.

2. This issues with the concurrence of AS&FA vide their note dated 16.01.2019 in File No.Infra-11012/9/2017-Infra-MCA and approval of Secretary, CA.

  
(Riazul Haque)

Under Secretary to the Govt. of India

To :

1. PAO, Ministry of Corporate Affairs.
2. Office of AS&FA.
3. Office of DGCoA, Kota House, New Delhi
4. All Officers and Sections in Ministry of Corporate Affairs.
5. All Regional Directors/Registrars of Companies/Official Liquidators.
6. e-Governance Cell with the request to upload the order in the Website under Employees Corner/Delegation of financial powers.
7. Guard File.